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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representative/Observer of ... to the United Nations and wishes to convey the following:

On **19 October 2012**, the Security Council Committee established pursuant to resolution 1988 (2011) enacted the **amendments** specified with strikethrough and underline in the entries below to its List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with the Taliban

TI.N.19.01. Name: 1: NIK MOHAMMAD 2: DOST MOHAMMAD 3: na 4: na

Name (original script): نیک محمد دوست محمد

Title: Maulavi **Designation:** Deputy Minister of Commerce under the Taliban regime **DOB:** na Approximately 1957 **POB:** Zangi Abad village, Panjwai District, Kandahar Province, Afghanistan **Good quality a.k.a.:** Nik Mohammad (previously listed as) **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011, 13 Aug. 2012) **Other information:** Believed to be in Afghanistan/Pakistan border area. Belongs to Nurzai tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.A.70.01. Name: 1: ATIQULLAH 2: na 3: na 4: na

Name (original script): عتيق الله

Title: a) Haji b) Mullah **Designation:** Deputy Minister of Public Works under the Taliban regime **DOB:** ~~na~~ Approximately 1962 **POB:** a) Tirin Kot District, Uruzgan Province, Afghanistan b) ~~Arghadab~~ Arghandab District, Kandahar Province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Member of Taliban Supreme Council Political Commission as at 2010. Believed to be in Afghanistan/Pakistan border area. Belongs to ~~Kakar~~ Alizai tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>. The List is available in XML, HTML and PDF format.

This is the thirteenth update of the List in 2012.

19 October 2012